

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. IA 5419/2023 IA 302/2024 IA 1472/2024
In C.P. (IB)/527(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

NAME OF THE PARTIES: - IA 5419/2023 Mr Surinder Mohan Malik
V/s
Mr Vijaykumar V Iyer
IA 1472/2024 Bansi Mall
Management Pvt. Ltd.
V/s
Vijay Kumar Iyer
(RP of Future Retail Limited)
IN THE MATTER OF
Bank of India
V/s
Future Retail Limited

**Section: 60(5) Rule 11 of NCLT, 2016 Sec. 45 (1) U/s 7 of (IBC Sec
60(5) U/s 7 of (IBC)**

ORDER

IA.No.1472/2024: - Adv. Ankit Lohia a/w Adv. Ankita Yadav appeared for the Applicant. Adv. Rishabh Jaisani a/w Adv. Harit Lakhani appeared for the RP. List this matter on **25.04.2024**.

IA.No.5419/2023: - Adv Sakil Ansari appeared for the Applicant. Adv. Rishabh Jaisani a/w Adv. Harit Lakhani appeared for the RP. It has been stated at bar by the counsel for the RP that the premises in question in this IA has been vacated and a claim lodged by the applicant with regard

to the rental is pending. List this matter for further hearing on **06.06.2024**.

IA.No.302/2024: - Adv. Ravitej Chilumuri, Ms Radhika Kulkarni appeared for the Applicant. Adv. Rishabh Jaisani a/w Adv. Harit Lakhani appeared for the RP. Pleadings are complete. List this matter on **15.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)